

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 17<sup>th</sup> day of October, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J

**Original Application No.330/0550/2017**  
(U/S 19, Administrative Tribunal Act, 1985)

Smt. Shanti Devi.

.....Applicant.

By Advocate – Shri Chandrika Prasad.

**V E R S U S**

Union of India & others.

.....Respondents.

By Advocates : Shri G.K. Tripathi/Shri R.K. Rai.

**O R D E R**

List revised. None present for rival parties.

2. Record reveals that the applicant and the counsel were absent even on last several occasions. Today, also nobody appears on behalf of applicant. It appears that the applicant has lost interest in pursuing the case. Accordingly, the O.A. is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)  
Member (J)

/SS/